

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 11.05.2022 (WEDNESDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**After rising of the Court II of Principal Bench New Delhi**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

## **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp App (AT)(CH)(Ins) No.130/2022 & IA Nos.309 & 310 of 2022	Mr. Amar Vora, Suspended Director of M/S. Milan Textiles Enterprises Pvt Ltd Vs City Union bank Ltd & Anr	T. Lajapathi Roy	
2.	Comp App (AT) (CH) No.25 of 2021	Indus Motor Company Private Ltd & 7 Ors Vs Mr. T. P. Anil Kumar & 3 Ors	Alishan Naquee, Rupali Bhatia Athiban Vijay	Shardul Amarchand Mangaldas & Co Caveator for R1-R4

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
3.	Comp App (AT)(CH) No.34/2021 & IA Nos. 309 & 310 of 2022	Macquarie SBI Infrastructure Investments Pvt. Ltd and Anr. Vs Mr.K.Sadananda Shetty and Ors.	Saumay Kapoor, K. Gowtham Kumar, A.K. Athiban Vijay	Deepika Murali (Caveator for R1-R5) Nithya Kalyani for R6 to R12 Giridharan for R13
4.	Comp App (AT)(CH)(Ins) No. 900620 of 2022 <b>(With Defects)</b>	J.K.Rajesh Singh Suspended Director of M/s UPI Polymers Pvt. Ltd., Vs M/s ITS Technodue India Pvt. Ltd., and Anr	K. Gowtham Kumar K. Manivannan	

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
5.	IA No. 370,371 & 372/2022 in Comp App (AT)(CH)(Ins) No. 140/2022 & IA No. 326,327/2022	Kaushik Palicha V Classic Exports	Anant Merathia	Gaurav Kumar Jain PCS Caveat
6.	Comp App (AT)(CH)(Ins) No.147 of 2022 & IA No. 342,343 of 2022	Ferrous Metallic Enterprises & Anr Vs Progressive Power Solution LLP & 9 Ors	V.K. Sajith	
7.	Comp App (AT)(CH)(Ins) No.148 of 2022 & IA No. 345,346 of 2022	B.V.Gautham Director of M/s.Saheli Exports Pvt Ltd., Vs Clarke Energy India Pvt Ltd., and Anr	M/s. Rajaram Hariharan	

<b>8.</b>	Comp App (AT)(CH)(Ins) No.149 of 2022 & IA No. 348,349,350 of 2022	Balasaheb Sangangoud Patil & 8 Ors Vs Shranappa Sangappa Alur & 10 Ors.	Anuparna Bordoloi	
<b>9.</b>	Comp App (AT)(CH)(Ins) No.150 of 2022 & IA No. 351,352,353 of 2022	M/s. Titanium Tantalum Products Ltd., and Anr Vs T.V.Manikantan	K.Moorthy, S.R.Sundar, P.Stephen Raj Pavithra Sundararajan	
<b>10.</b>	Comp App (AT) (CH) (Ins) No.151 of 2022 & IA No. 354,355,356 of 2022	M/s. Titanium Tantalum Products Ltd., and Anr Vs P.S.Venkataraman and Anr	K.Moorthy, S.R.Sundar, P.Stephen Raj Pavithra Sundararajan	

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By the order of Hon'ble Member (J)

(Chennai Bench)

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